

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:799
ANSWERED ON:25.11.2011
PANEL ON PUBLIC PROCUREMENT
Lingam Shri P.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Vinod Dhall Panel on public procurement has suggested enactment of a law; and
- (b) if so, the details thereof and steps being taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a)& (b): Yes, Madam. The Committee on Public Procurement (CoPP), set up under the Chairmanship of Shri Vinod Dhall, had, inter alia, recommended that a Public Procurement Act be enacted to regulate public procurement by Ministries/Departments of the Central Government, Central Public Sector Enterprises (CPSEs) as well as autonomous and statutory bodies.

Government has decided to introduce a Public Procurement Bill in Parliament. A Drafting Committee has been set up to hold wide consultations on the proposed Bill and prepare the final draft of the Bill.